

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14604/2026 BLAPL/5002/2026	SANJIB MEHER VS STATE OF ODISHA	MITHUN DAS VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
2	D-BLAPL/14619/2026 BLAPL/5003/2026	ARUN INGOLE @ ARUN V. INGOLE VS STATE OF ODISHA	SURAJ MOHANTY VS	NISCHINTAKOILI /119 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000209/2026
3	D-BLAPL/14613/2026 BLAPL/5004/2026	KRUSHNA LOHAR VS STATE OF ODISHA	MITHUN DAS VS	CHAMPUA /66 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000116/2026
4	D-BLAPL/14622/2026 BLAPL/5005/2026	SATYAM NAG VS STATE OF ODISHA	SWETA DASH VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
5	D-BLAPL/14562/2026 BLAPL/5006/2026	BHARAT SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar 2(B)CC/0000002/2026
6	D-BLAPL/14565/2026 BLAPL/5007/2026	JUNESH NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganja 2(A)CC/0000018/2025
7	D-BLAPL/11297/2026 BLAPL/5008/2026	MADHAB BHUE VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /144 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000014/2026
8	D-BLAPL/12208/2026 BLAPL/5009/2026	SEK @ SK. IMRAN @ SK. JAPAN @ IMPRAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /3 /2021 A.D.J.,BALASORE(Baleshwar) ST/0000218/2021
9	D-BLAPL/14569/2026 BLAPL/5010/2026	BHARAT KUMAR KABI @ BHARAT KABI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANDARIPOKHARI /260 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000021/2026
10	D-BLAPL/14574/2026 BLAPL/5011/2026	AYUB KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	SAMBALPUR TOWN /90 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000643/2026
11	D-BLAPL/12293/2026 BLAPL/5012/2026	SASIKANTA JENA @ BUBU @ SHASHIKANTA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	PIPLI /674 /2025 1ST A.D.J., PURI(Puri) TR/0000010/2026

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12	D-BLAPL/12658/2026 BLAPL/5013/2026	HIMANSHU BADEL @ HIMANSHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DUNGURIPALI /189 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000090/2025
13	D-BLAPL/14576/2026 BLAPL/5014/2026	BAPU @ CHITA RANJAN SAMANTARAY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /164 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000778/2026
14	D-BLAPL/12698/2026 BLAPL/5015/2026	PRADEEPTA GOUDA @ PRADEEP GOUDA @ GUGUN @ BUBUN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /149 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000603/2026
15	D-BLAPL/12912/2026 BLAPL/5016/2026	DUSARA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /314 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000607/2025
16	D-BLAPL/13123/2026 BLAPL/5017/2026	DINABANDHU NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	CHANDRASEKHARPUR /124 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000325/2026
17	D-BLAPL/14602/2026 BLAPL/5018/2026	SHIBA CHARAN BAG VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SONEPUR /117 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000034/2026
18	D-BLAPL/13715/2026 BLAPL/5019/2026	PPRABHAKAR MUDULI @ PRAHALLAD MUDULI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /33 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000048/2025
19	D-BLAPL/13716/2026 BLAPL/5020/2026	CHAGULU @ BHIMSEN SAMAL VS STATE OF ODISHA	DEBASIS SAHOO VS	RAMACHANDRAPUR /78 /2026 GRAMA NYAYADHIKARI,GHASIPURAO GR/0000121/2026
20	D-BLAPL/13857/2026 BLAPL/5021/2026	SHIVANI KUMARI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	G.R.P.S. /106 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000074/2025
21	D-BLAPL/14609/2026 BLAPL/5022/2026	MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	PARJANG /11 /2026 J.M.F.C,PARJANG(Dhenkanal) GR/0000013/2026
22	D-BLAPL/13978/2026 BLAPL/5023/2026	DEEPAK KUMAR SAHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LACHHIPUR /62 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000039/2026
23	D-BLAPL/14377/2026	AKASH GUPTA	SURENDRA MOHANTY	SAMBALPUR TOWN /118 /2024

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	BLAPL/5024/2026	VS STATE OF ODISHA	VS	1ST A.D.J., SAMBALPUR(Sambalpur) TR/0000044/2024
24	D-BLAPL/14611/2026 BLAPL/5025/2026	BASANTA SARAF VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BISSAMCUTTACK /1 /2026 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000006/2026
25	D-BLAPL/14612/2026 BLAPL/5026/2026	MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	BAGHAMARI /22 /2026 J.M.F.C.,KHURDA(Khordha) GR/0000099/2026
26	D-BLAPL/14615/2026 BLAPL/5027/2026	DEEPAK KUMAR SAWAYAN VS STATE OF ODISHA	MITHUN DAS VS	CHAMPUA /66 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000116/2026
27	D-BLAPL/14005/2026 BLAPL/5028/2026	ADITYA TIWARI @ TIVARI VS STATE OF ODISHA	DAYANIDHI MISHRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001037/2025
28	D-BLAPL/14033/2026 BLAPL/5029/2026	LIPU NAYAK @ NAIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	SPL.TASK FORCE /9 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000011/2026
29	D-BLAPL/14123/2026 BLAPL/5030/2026	SURA MOHANTY VS STATE OF ODISHA	SUBHAM AGRAWAL VS	RAJNAGAR /131 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000192/2026
30	D-BLAPL/14623/2026 BLAPL/5031/2026	SUBHAM KOKATE VS STATE OF ODISHA	SURAJ MOHANTY VS	NISCHINTAKOILI /119 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000209/2026
31	D-BLAPL/14627/2026 BLAPL/5032/2026	AJAYA MALLICK VS STATE OF ODISHA	RAGHUNATH BISWAL VS	MOHANA /113 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000088/2025
32	D-BLAPL/14633/2026 BLAPL/5033/2026	AJIT SANDHA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000008/2026
33	D-BLAPL/14771/2026 BLAPL/5034/2026	KARNAT KESHARI DAS VS STATE OF ODISHA	DEBASNAN DAS VS	JAJPUR TOWN /381 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002548/2024
34	D-BLAPL/14212/2026 BLAPL/5035/2026	SAROJ KANTA MOHAPATRA @ SAROJ VS	SATYA RANJAN MULIA VS	NEMALO /105 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack)

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35	D-BLAPL/14635/2026 BLAPL/5036/2026	STATE OF ODISHA CHHOTU BISHI VS STATE OF ODISHA	SARAT KUMAR JENA VS	GR/0000238/2026 BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000008/2026
36	D-BLAPL/14227/2026 BLAPL/5037/2026	STATE OF ODISHA PRADEEP KUMAR PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /191 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000138/2025
37	D-BLAPL/15042/2026 BLAPL/5038/2026	STATE OF ODISHA BENGALI @ JEMA @ KALPANA BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KALINGA NAGAR /105 /2026 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000178/2026
38	D-BLAPL/14276/2026 BLAPL/5039/2026	STATE OF ODISHA SURESH MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	ADVA /26 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000054/2025
39	D-BLAPL/14329/2026 BLAPL/5040/2026	STATE OF ODISHA ASWINI SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000031/2025
40	D-BLAPL/14379/2026 BLAPL/5041/2026	STATE OF ODISHA HIMANSHU SEKAR JENA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /597 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000080/2026
41	D-BLAPL/14400/2026 BLAPL/5042/2026	STATE OF ODISHA TINKU BESAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /101 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000350/2026
42	D-BLAPL/15012/2026 BLAPL/5043/2026	STATE OF ODISHA ABHISHEK BANCHHOR @ RAHUL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000006/2026
43	D-BLAPL/12313/2026 BLAPL/5044/2026	STATE OF ODISHA GAJENDRA NAG VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SOHELLA /65 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2026
44	D-BLAPL/12348/2026 BLAPL/5045/2026	STATE OF ODISHA ANITA BARIK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /399 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000019/2025
45	D-BLAPL/14779/2026 BLAPL/5046/2026	STATE OF ODISHA ANIL PRUSTY VS STATE OF ODISHA	ASHOK DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMP Spl/0000010/2026

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46	D-BLAPL/14513/2026 BLAPL/5047/2026	PARESH BISWAS VS STATE OF ODISHA	SHYAM MANOHAR VS	MALKANGIRI /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000074/2025
47	D-BLAPL/14536/2026 BLAPL/5048/2026	MAHARIN BAGHEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	KOMNA PS /146 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/000022/2026
48	D-BLAPL/14558/2026 BLAPL/5049/2026	RAJESH NAYAK @ DINU VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	MARKAT NAGAR /112 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000422/2026
49	D-BLAPL/14637/2026 BLAPL/5050/2026	UTTAM BIBHAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000008/2026
50	D-BLAPL/14539/2026 BLAPL/5051/2026	DASARATHI BISHOYI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000006/2026
51	D-BLAPL/14540/2026 BLAPL/5052/2026	RINKU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SONEPUR /283 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000091/2025
52	D-BLAPL/14654/2026 BLAPL/5053/2026	SUDIPTA DAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000007/2026
53	D-BLAPL/14546/2026 BLAPL/5054/2026	SUREKHA MAJHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	BINIKA /108 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000049/2026
54	D-BLAPL/14656/2026 BLAPL/5055/2026	PINTU @ SAMIR SAMANTRAY VS STATE OF ODISHA	SANJIT MISHRA VS	BALIAPANDA /35 /2026 J.M.F.C.,PURI(Puri) GR/0000153/2026
55	D-BLAPL/14658/2026 BLAPL/5056/2026	SANGRAM JENA @ BUBUN VS STATE OF ODISHA	SUBHAJEET SAHU VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000138/2026
56	D-BLAPL/14722/2026 BLAPL/5057/2026	AMIT KUMAR SINGH VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	CHAULIAGANJA /217 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000656/2026
57	D-BLAPL/14547/2026	AJAY @ KARTIK MAHALIK @ AJAY MAHALIK	PRAMOD KUMAR JENA	KHANTAPADA /406 /2025

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	BLAPL/5058/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000408/2025
58	D-BLAPL/14551/2026 BLAPL/5059/2026	BABULI MAHARANA @ SATYABADI VS STATE OF ODISHA	RAMDAS ACHARY VS	DIGAPAHANDI /164 /2026 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000180/2026
59	D-BLAPL/14695/2026 BLAPL/5060/2026	BIJAYA NANDA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SORO /375 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000729/2026
60	D-BLAPL/14765/2026 BLAPL/5061/2026	RAJESH TANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /22 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000090/2025
61	D-BLAPL/14786/2026 BLAPL/5062/2026	SADASIBA JAGADEV @ SADASHIVA JAGDEV @ SADASHIV VS STATE OF ODISHA	ARATI SAHOO VS	Maitri Vihar PS /264 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000348/2025
62	D-CMP/21423/2026 CMP/866/2026	PARESH CHANDRA BARAL VS PRAMOD KUMAR BISWAL	ATMAJIT MANMITH DAS VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac IA/0000044/2026
63	D-CMP/21296/2026 CMP/867/2026	NIHAR RANJAN MOHANTY VS SUCHETA MOHANTY	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK TS/0000194/1990
64	D-CMP/22089/2026 CMP/868/2026	SREE MAJHI GOURI MODERN RICE MILL, RAYAGADA VS JAMI VANJAKSHI	PRAGYAN PARAMITA MOHANTY VS	// CIVIL JUDGE (SD),RAYGADA(Rayagada CS/0000143/2014
65	D-CMP/21831/2026 CMP/869/2026	KAHKASHAN KHAN VS GYASUDDIN KHAN	VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CMA/0000150/2019
66	D-CMP/23375/2026 CMP/870/2026	RADHAKANTA SAMAL VS MADAN MOHAN SAMAL	LALIT KUMAR MAHARANA VS	// A.D.J.,CHANDIKHOLE(Jajapur) Fao/0000046/2024
67	D-CMP/21648/2026 CMP/871/2026	SAMARENDRA SETHI VS SARAT KUMAR SETHI	BISWARANJAN DAS VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000665/2020
68	D-CMP/21232/2026 CMP/872/2026	PRASANNA KUMAR PUJAPANDA VS	SIRISH CHANDRA TRIPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh

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69	D-CMP/22972/2026 CMP/873/2026	PRAFULLA KUMAR PUJAPANDA BASANTA KUMAR BAGHAR@ BASANTA KUMAR VS PRAMOD KUMAR BAGHAR	SIDHARTHA MISHRA VS	CS/0001067/2024 // A.D.J.,ATHAMALIK(Anugul) Fao/0000002/2025
70	D-CMP/23219/2026 CMP/874/2026	SURESH CHANDRA MISHRA VS BIHARI PRADHAN	PRAGYAN PARAMITA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001706/2009
71	D-CMP/21226/2026 CMP/875/2026	PANCHANAN MALLA VS KEDARNATH JENA	NIRMAL KISHORE RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001351/2012
72	D-CMP/23578/2026 CMP/876/2026	SMITA PARAMITA VS SUSMITA MISHRA	ANUPAMA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2026
73	D-CMP/22849/2026 CMP/877/2026	GEETANJALI PAL VS RANJAN PANDA	ASHOK KUMAR MOHANTY VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000066/2024
74	D-CMP/21710/2026 CMP/878/2026	RENU PATRA VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2026
75	D-CMP/22160/2026 CMP/879/2026	JANARDAN AGRAWAL @ BHUWANIA VS VISHAL BONDIA	PRASANTA KUMAR SATAPATHY VS	// DISTRICT AND SESSIONS JUDGE,JHAR Fao/0000012/2025
76	D-CMP/21762/2026 CMP/880/2026	AKSHYA KUMAR SAHU VS JASOBANTI MEHER	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal EC/0000024/1986
77	D-CONTC/16309/2026 CONTC/3122/2026	MANMOHAN BEHERA VS DR.N.THURUMALLA NAIK, I.A.S	ADV. VS	// () //
78	D-CONTC/21238/2026 CONTC/3123/2026	PRAVAT KUMAR NAYAK VS PRIYABRAT DAS, TAHASILDAR, BASUDEVPUR	ADV. VS	// () //
79	D-CONTC/22369/2026 CONTC/3124/2026	SAILABALA BAL @ SAMAL VS PALLABIRANI RAJ, ADDITIONAL SUB COLLECTOR, JAJPUR	ADV. VS	// () //

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80	D-CONTC/22370/2026 CONTC/3125/2026	SAILABALA BAL @ SAMAL VS PALLABIRANI RAJ, ADDITIONAL SUB COLLECTOR, JAJPUR	ADV. VS	// 0 //
81	D-CONTC/21816/2026 CONTC/3126/2026	BIRAJ KUMAR PATTNAIK VS SUBHA SARMA, I.A.S	NIHAL RATH VS	// 0 //
82	D-CONTC/21895/2026 CONTC/3127/2026	SANTOSH KUMAR DANDSENA VS MAHAMMAD AJJI KHAN, DFO, KHARIAR FOREST DIVISION, NUAPADA	BRAJA KISHOR PANDA VS	// 0 //
83	D-CONTC/21956/2026 CONTC/3128/2026	HARA DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGIBADI	TRILOCHAN NANDA VS	// 0 //
84	D-CONTC/22622/2026 CONTC/3129/2026	HAREKRUSHNA ROUT VS DEBADUTTA PRADHAN, TAHASILDAR, CUTTACK SADAR	ADV. VS	// 0 //
85	D-CONTC/15166/2026 CONTC/3130/2026	BHARATI DALAI VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //
86	D-CONTC/15272/2026 CONTC/3131/2026	MANAGING COMMITTEE OF MADRASA HABBIBIAN NOORIA, KENDRAPARA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
87	D-CONTC/22440/2026 CONTC/3132/2026	KOLKATA UNIQUE HOSPITALITY LLP, SUNDERGARH VS DILIP RAY, WHOLE TIME DIRECTOR AND CHIEF EXECUTIVE OFFICER, KHURDA	SWAYAMJIT ROUT VS	// 0 //
88	D-CONTC/23418/2026 CONTC/3133/2026	ANANTA KISHORE SAHOO VS NITYANANDA BARIK,D.E.O., CUTTACK	ADV. VS	// 0 //
89	D-CONTC/16412/2026 CONTC/3134/2026	UDHAB CHARAN MOHANTA VS DR. N.THIRUMALLA NAIK, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/16414/2026 CONTC/3135/2026	KRUSHNA CHANDRA ROUT VS DR. N.THIRUMALLA NAIK, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/16416/2026	SURENDRANATH SANTA	ADV.	//

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	CONTC/3136/2026	VS DR. N.THIRUMALLA NAIK, I.A.S.	VS	() //
92	D-CONTC/16419/2026 CONTC/3137/2026	RAMA KANTA DAS VS N.THIRUMALLA NAIK, I.A.S.	ADV. VS	// () //
93	D-CONTC/21168/2026 CONTC/3138/2026	SUKANTA KUMAR BEHERA VS ANU GARG, I.A.S	ADV. VS	// () //
94	D-CRLA/13071/2026 CRLA/442/2026	DIPU@DAYANIDHI PALEI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	UDALA /397 /2024 A.D.J.,UDALA(Mayurbhanj) ST/0000191/2025
95	D-CRLA/14816/2026 CRLA/443/2026	BHAGABAN GOLORI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	DAMANJODI /37 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000111/2022
96	D-CRLA/11167/2026 CRLA/444/2026	SANGHAMITRA DAS VS DIRECTOR, ENFORCEMENT DIRECTORATE	DEVASHIS PANDA VS	ED, BHUBANESWAR /32 /2020 () //
97	D-CRLA/11171/2026 CRLA/445/2026	AJAY KUMAR DAS VS DIRECTOR, ENFORCEMENT DIRECTORATE	DEVASHIS PANDA VS	ED, BHUBANESWAR /32 /2020 () //
98	D-CRLA/11173/2026 CRLA/446/2026	ARCHITA DAS VS DIRCTOR ENFORCEMENT DIRECTORATE	DEVASHIS PANDA VS	ED, BHUBANESWAR /32 /2020 () //
99	D-CRLMA/14072/2026 CRLMA/54/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BIRMAHARAJPUR /68 /2026 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) GR/0000154/2026
100	D-CRLMC/14425/2026 CRLMC/1663/2026	SANJUKTA PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	G.UDAYAGIRI /53 /2021 J.M.F.C.,G.UDAYAGIRI(Kandhamal) MIS.CASE/0000002/2022
101	D-CRLMC/13079/2026 CRLMC/1664/2026	RANJIT KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	LALBAG /126 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000325/2023
102	D-CRLMC/13201/2026 CRLMC/1665/2026	DHIRENDRA KUMAR NATH VS	MANOJ KUMAR MOHANTY VS	GONDIA /284 /2025 J.M.F.C.,GONDIA(Dhenkanal)

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103	D-CRLMC/14847/2026 CRLMC/1666/2026	STATE OF ODISHA BUBU@SUBASH SWAIN @ SUBASH CHANDRA SWAIN VS STATE OF ODISHA	PARSURAM PANDA VS	GR/0000477/2025 ERASAMA /62 /2011 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000123/2017
104	D-CRLMC/13663/2026 CRLMC/1667/2026	ANJU BARIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	MAHILA PS,SEC-3,ROURKELA /73 /2012 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0001596/2012
105	D-CRLMC/14322/2026 CRLMC/1668/2026	STATE OF ODISHA MAHESH PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	ALAKUNDA /87 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001596/2025
106	D-CRLMC/14344/2026 CRLMC/1669/2026	STATE OF ODISHA SRIDHAR DHAL VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	ALAKUNDA /17 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000238/2026
107	D-CRLMC/14438/2026 CRLMC/1670/2026	STATE OF ODISHA SURYA SATYA TALARI @ SURYA SATYA TALHARI VS STATE OF ODISHA	YUVRAJ PAREKH VS	MAHILA P.S.(BBSR) /239 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001482/2025
108	D-CRLMC/10712/2026 CRLMC/1671/2026	DIPAK KUMAR SASMAL@BABUL SASMAL VS STATE OF ODISHA	SURENDRA BEHERA VS	PURI TOWN /418 /2025 S.D.J.M.,PURI(Puri) GR/0001060/2025
109	D-CRLMC/13204/2026 CRLMC/1672/2026	SUBHAM KUMAR DUSAR VS STATE OF ODISHA	NABIN KUMAR SATPATHY VS	DHANUPALI /73 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000182/2025
110	D-CRLMC/14675/2026 CRLMC/1673/2026	RAMA CHANDRA DAS@ ADIKANDA TARAI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /51 /2008 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000400/2008
111	D-CRLMC/14683/2026 CRLMC/1674/2026	MADHUSMITA MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BHUBANESWAR VIGILANCE /4 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000026/2017
112	D-CRLMC/2995/2026 CRLMC/1675/2026	MULLA GOLAM MOHAMMED SWALEH VS SAHENAZ KHATOON	MOHAMMED RIAZ VS	/ /0 A.D.J.,BHADRAK(Bhadrak) CRREV/0000007/2025
113	D-CRLMC/14374/2026 CRLMC/1676/2026	DEEPAK SWAMY @ SWAMI VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003757/2017

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114	D-CRLMC/14537/2026 CRLMC/1677/2026	RANJAN DAS @ RANJAN KUMAR DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /110 /2023 J.M.F.C.,NIMAPARA(Puri) GR/0000312/2023
115	D-CRLMC/14369/2026 CRLMC/1678/2026	CHANDAN SUBASH SETH VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	BHADRAK TOWN /271 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001052/2025
116	D-CRLMC/14921/2026 CRLMC/1679/2026	M.V. DEBI(IMO-9616735) VS UNION OF INDIA	SOUMYAJYOTI BISWAL VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) MIS.CASE/0000002/2024
117	D-CRLMC/11546/2026 CRLMC/1680/2026	PRATYUSA PRASANNA KAR VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	EOW,BHUBANESWAR /4 /2026 A.D.J.,BALASORE(Baleshwar) CT/0000001/2026
118	D-CRLMC/12003/2026 CRLMC/1681/2026	ANIL PALLAI@ANIL KUMAR PALLAI VS STATE OF ODISHA	DEBASNAN DAS VS	BEGUNIA P.S. /164 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000157/2024
119	D-CRLMP/13017/2026 CRLMP/677/2026	DHURUPLAL BHAGAT VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	//0 () //
120	D-CRLMP/14965/2026 CRLMP/678/2026	ORISSA METALIKS PVT.LTD. VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	//0 () //
121	D-CRLMP/12895/2026 CRLMP/679/2026	K.VENKATESWARA RAO VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	//0 () //
122	D-CRLMP/14025/2026 CRLMP/680/2026	PRIYADARSHINI MALLICK VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	//0 () //
123	D-CRLMP/10201/2026 CRLMP/681/2026	TAIMUN BIBI VS STATE OF ODISHA	SURYAKANTA DASH VS	BASTA /253 /2025 () //
124	D-CRLMP/14502/2026 CRLMP/682/2026	DEBENDRA SWAIN VS SAGARA PATRA	SATYARANJAN SWAIN VS	//0 () //
125	D-CRLREV/3064/2026	G.MANIKESWAR RAO@G.MANIKESWA RO.	AMLAN SHAKTI PAUL	//0

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	CRLREV/377/2026	VS STATE OF ODISHA	VS	A.D.J., GUNUPUR(Rayagada) CRA/0000003/2025
126	D-CRLREV/9138/2026 CRLREV/378/2026	SANTOSH KUMAR PARIDA VS UTKANTHA PARHI	PRAVAT KUMAR MOHANTY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000077/2025
127	D-CRLREV/14939/2026 CRLREV/379/2026	SIBARAM POLAI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	//0 A.D.J.,TALCHER(Anugul) CRA/0000011/2024
128	D-FAO/20946/2026 FAO/609/2026	SANTOSH KUMAR MAHANKUDA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000177/2014
129	D-FAO/20939/2026 FAO/610/2026	RABINDRA KUMAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002804/2017
130	D-FAO/20948/2026 FAO/611/2026	RADHAMADHAB PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000914/2012
131	D-FAO/22736/2026 FAO/612/2026	MAHESWAR BARIK VS UNION OF INDIA	KARUNAKAR DAS VS M/S. PRATIMA NAYAK.	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000074/2025
132	D-FAO/20947/2026 FAO/613/2026	JAGANNATH PATTNAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000128/2016
133	D-FAO/20952/2026 FAO/614/2026	AMBUJA SAHANI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000467/2015
134	D-FAO/22758/2026 FAO/615/2026	SANTILATA SETHY VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000078/2025
135	D-FAO/22745/2026 FAO/616/2026	TAVITAIAH GUDEM VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000050/2025
136	D-FAO/22772/2026 FAO/617/2026	SHARAT KUMAR SAHOO VS	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA

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137	D-FAO/22764/2026 FAO/618/2026	UNION OF INDIA LATIKA CHANDAN VS UNION OF INDIA	KARUNAKAR DAS VS	Oa/0000111/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000054/2025
138	D-FAO/22950/2026 FAO/619/2026	MANAGING COMMITTEE OF BASANTA DEVI BIDYAPITHA, GUDIABANDHA, RAYAGUDA VS STATE OF ODISHA	SUDHAK KUMAR PATTNAIK VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0002071/2017
139	D-FAO/21428/2026 FAO/620/2026	SARAT KUMAR SETHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000279/2014
140	D-FAO/22827/2026 FAO/621/2026	BISWAMBAR TRIPATHY VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000354/2017
141	D-FAO/20618/2026 FAO/622/2026	GOPAL KRISHNA BISHOYI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000035/2017
142	D-FAO/21869/2026 FAO/623/2026	MIR ARFAN ALLI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000896/2017
143	D-FAO/20871/2026 FAO/624/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS AMBIKA JHANKAR	PRASANTA KUMAR MAHALI VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000001/2026
144	D-FAO/22417/2026 FAO/625/2026	PRAHALAD BHOI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000597/2013
145	D-FAO/23157/2026 FAO/626/2026	MANAGING COMMITTEE OF HANUMAN BIDYAPITHA, GAHANGU, GANJAM VS STATE OF ODISHA	SATYAJIT SAMAL VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0001746/2017
146	D-JCRLA/15083/2026 JCRLA/151/2026	ARUN JHANKAR VS STATE OF ODISHA	ADV. VS	JAMANKIRA /180 /2018 A.D.J., KUCHINDA(Sambalpur) ST/0000007/2019
147	D-JCRLA/15085/2026 JCRLA/152/2026	PINTU BHOI VS STATE OF ODISHA	ADV. VS	RAIRAKHOL /283 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000004/2025

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148	D-JCRLA/15086/2026 JCRLA/153/2026	SAROJ DEEP VS STATE OF ODISHA	ADV. VS	BURLA /279 /2016 A.D.J.,SAMBALPUR(Sambalpur) ST/0000179/2017
149	D-MACA/13794/2026 MACA/473/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTIAL INSURANCE COMPANY LTD. VS MINA RANA	SACHIDANANDA NAYAK VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000116/2021
150	D-MACA/22232/2026 MACA/474/2026	BILASA SAHOO VS SIDHARTHA SAHU	PRADEEP KUMAR MISHRA VS	// A.D.J.,ATHAMALIK(Anugul) Mac/0000003/2025
151	D-MACA/22541/2026 MACA/475/2026	PRAKASH KISAN VS M/S. T.R. CHEMICALS LTD., RAJGANGPUR	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000002/2020
152	D-MACA/16118/2026 MACA/476/2026	EDELWEISS GENERAL INSURANCE COMPANY LTD., KOLKATA VS ARCHANA JENA	ADAM ALI KHAN VS	// 3RD M.A.C.T., BHADRAK(Bhadrak) Mac/0000104/2022
153	D-MACA/20204/2026 MACA/477/2026	ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS MITHUN CHAHATRAY	RIMJHIMBALA PATI VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000002/2018
154	D-MACA/20044/2026 MACA/478/2026	SHIBANJALI PATTANAYAK VS PRADEEP KUMAR PATNAIK	DHANANJAYA MUND VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000107/2021
155	D-MACA/22811/2026 MACA/479/2026	PINKI MALLICK VS MUKESH KUMAR BAJAJ	PRADEEP KUMAR MISHRA VS	// 1ST MACT, PURI(Puri) Mac/0000159/2019
156	D-MACA/22878/2026 MACA/480/2026	THE MANAGER , T.P HUB , M/S ORIENTAL INSURANCE CO.LTD., BBSR VS LALIT MEHER	PRAKASH KUMAR MOHANTY VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000036/2024
157	D-MACA/22819/2026 MACA/481/2026	MUNU PANDEY VS MD. HAIDER	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000054/2023
158	D-MACA/22954/2026 MACA/482/2026	CHUMI SAHOO VS MEDICAL OFFICER 1/C (IN-CHARGE)-CUM- MEMBER SECRETARY ROGI KALYAN SAMITI C.H.C. ANLABERENI	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000081/2023
159	D-MACA/23100/2026	D. KUNI DORA	DEBASISH PATNAIK	//

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	MACA/483/2026	VS MOHAMMAD NAJDIK @ NAJEEK	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000218/2022
160	D-MACA/17634/2026 MACA/484/2026	M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BHUBANESWAR VS PRAKSH KISHAN	ANUP KUMAR PATNAIK VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000002/2020
161	D-RPFAM/16298/2026 RPFAM/142/2026	JAGANNATH BARIK VS ANIMA BARIK	PRAVAT KUMAR MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000036/2024
162	D-RPFAM/21182/2026 RPFAM/143/2026	JITENDRA SENAPATI VS MAMATA BHOI	JUGALA KISHORE PANDA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000004/2024
163	D-RPFAM/14910/2026 RPFAM/144/2026	ALOK KUMAR PANI VS NAMITA PANIGRAHI	PRAVAT KUMAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000052/2024
164	D-RPFAM/18953/2026 RPFAM/145/2026	SMRUTI SMITA SAMAL VS PREETAM GOCHHAYAT	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000112/2025
165	D-RSA/22492/2026 RSA/261/2026	UMAKANTA ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR RFA/0000142/2024
166	D-RSA/19345/2026 RSA/262/2026	DHANAMANI DEI VS KAILASH CHANDRA SAHOO	BIPIN KUMAR NAYAK VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000023/2019
167	D-TRP(C)/22651/2026 TRP(C)/157/2026	PARBATI SAHU VS SANJIT PARIDA	JAYADEBA BEHERA VS	// JUDGE FAMILY COURT,BALASORE(Balasore) CP/0000239/2026
168	D-WA/21217/2026 WA/771/2026	STATE OF ODISHA VS KAMINI PRAVA JENA	AISHWARYA DASH,A.S.C VS	// () //
169	D-WA/21312/2026 WA/772/2026	STATE OF ODISHA VS BRAJABANDHU DASH	SABITA RANJAN PATNAIK,A.G.A VS	// () //
170	D-WA/19953/2026 WA/773/2026	STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// ()

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171	D-WA/21290/2026 WA/774/2026	BIDYUT KUMAR GHOSH STATE OF ODISHA VS ANANTA BASUDEV PATTANAİK	SAROJ KUMAR JEE,A.G.A VS	// // 0 //
172	D-WA/20996/2026 WA/775/2026	STATE OF ODISHA VS SATYA NARAYAN RATH	SANJAY RATH,A.G.A VS	// 0 //
173	D-WA/20642/2026 WA/776/2026	STATE OF ODISHA VS SANTOSH KUMAR GOUDA	PRABIR KUMAR RAY,A.G.A VS	// 0 //
174	D-WP(C)/22666/2026 WP(C)/15935/2026	NAVNEET NANDE @ NANDA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
175	D-WP(C)/22681/2026 WP(C)/15936/2026	ALOK KUMAR MAHARANA VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR-I DIVISION, KHURDA	RAMAKANTA DAS VS	// 0 //
176	D-WP(C)/22186/2026 WP(C)/15937/2026	SARBESWAR DASH VS AUTHORISED OFFICER, BANK OF INDIA, BHUBANESWAR	BINAYA KUMAR MOHANTY VS	// 0 //
177	D-WP(C)/22580/2026 WP(C)/15938/2026	MADHUSUDAN NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAİK VS	// 0 //
178	D-WP(C)/22679/2026 WP(C)/15939/2026	SOUBHAGINI DEVI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
179	D-WP(C)/21888/2026 WP(C)/15940/2026	SANTOSH KUMAR SWAIN VS STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY, KHURDA	HARA PRASAD RATH VS	// 0 //
180	D-WP(C)/21641/2026 WP(C)/15941/2026	PRIYAMBADA GURU VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
181	D-WP(C)/22042/2026 WP(C)/15942/2026	SK.HAKIM ULLAH VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //

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182	D-WP(C)/22394/2026 WP(C)/15943/2026	NIRMAL KUMAR PALAI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
183	D-WP(C)/22607/2026 WP(C)/15944/2026	JAGDISH KUMBHAR VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
184	D-WP(C)/22602/2026 WP(C)/15945/2026	DHRUBA CHARAN MOHANTA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
185	D-WP(C)/21071/2026 WP(C)/15946/2026	MINA BISWAL VS THE COLLECTOR AND DIST.MAGISTRATE, ANGUL	SAROJ RANJAN SUBUDHI VS	// 0 //
186	D-WP(C)/21089/2026 WP(C)/15947/2026	BRAHMANANDA LENKA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
187	D-WP(C)/21652/2026 WP(C)/15948/2026	DEEPAK SHARMA VS BRANCH MANAGER, STATE BANK INDIA, JHARSHUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
188	D-WP(C)/21591/2026 WP(C)/15949/2026	BRIJ KISHORE PRASAD VS DIRECTOR GENERAL OF POLICE, CID CRIME BRANCH, STATE HEAD QUARTER, CUTTACK	BIRAJA PRASANNA DAS VS	// 0 //
189	D-WP(C)/21747/2026 WP(C)/15950/2026	WALI KISHORE MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
190	D-WP(C)/21785/2026 WP(C)/15951/2026	BICHITRANANDA BISWAL VS THE DEPUTY DIRECTOR CONSOLIDATION, PURI	SIDHARTHA MISHRA VS	// 0 //
191	D-WP(C)/21879/2026 WP(C)/15952/2026	SANTOSHINI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
192	D-WP(C)/22677/2026 WP(C)/15953/2026	RAMAY HEMBRAM VS STATE OF ODISHA	DHANANJAY HEMBRAM VS	// 0 //
193	D-WP(C)/22033/2026	ULLASA CHANDRA SARANGI	RABINDRANATH BARIK	//

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	WP(C)/15954/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/22091/2026 WP(C)/15955/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
195	D-WP(C)/21674/2026 WP(C)/15956/2026	SWAPNESWAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
196	D-WP(C)/22610/2026 WP(C)/15957/2026	URMILA SAMAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
197	D-WP(C)/22147/2026 WP(C)/15958/2026	MANORANJAN SAHOO VS REGIONAL TRANSPORT OFFICER, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
198	D-WP(C)/22611/2026 WP(C)/15959/2026	ARATI PRUSTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
199	D-WP(C)/21813/2026 WP(C)/15960/2026	UMAKANT PARIJA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
200	D-WP(C)/22869/2026 WP(C)/15961/2026	JAGADISH CHANDRA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
201	D-WP(C)/22614/2026 WP(C)/15962/2026	ANNAPURNA GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
202	D-WP(C)/22877/2026 WP(C)/15963/2026	KESHAV CHANDRA MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/23164/2026 WP(C)/15964/2026	PRASANTA KUMAR OJHA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
204	D-WP(C)/21345/2026 WP(C)/15965/2026	KELU CHARAN SAHOO VS	SAROJ RANJAN SUBUDHI VS	// 0

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205	D-WP(C)/22675/2026 WP(C)/15966/2026	STATE OF ODISHA TARANISEN SAHOO VS	SUSHREE SANGITA PASAYAT VS	// // 0
206	D-WP(C)/22006/2026 WP(C)/15967/2026	STATE OF ODISHA KANUA SAHU VS	SUSHREE SANGITA PASAYAT VS	// // 0
207	D-WP(C)/23167/2026 WP(C)/15968/2026	STATE OF ODISHA DILLIP KUMAR JENA VS	RANJAN KUMAR NAYAK VS	// // 0
208	D-WP(C)/22598/2026 WP(C)/15969/2026	UNION OF INDIA AJIT KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// // 0
209	D-WP(C)/17927/2026 WP(C)/15970/2026	STATE OF ODISHA BENUDHAR PARIDA VS	SURESH KUMAR CHOUDHURY VS	// // 0
210	D-WP(C)/21470/2026 WP(C)/15971/2026	DADHIBAMAN DEB LALITA MANDAL VS	RAJIB LOCHAN PATTNAIK VS	// // 0
211	D-WP(C)/22926/2026 WP(C)/15972/2026	STATE OF ODISHA BILLO SANA @ BILWA SANA VS	MAHESWAR MOHANTY VS	// // 0
212	D-WP(C)/21497/2026 WP(C)/15973/2026	STATE OF ODISHA ROOF TOP CAFE,CUTTACK VS	BIJAY KUMAR PRADHAN VS	// // 0
213	D-WP(C)/23170/2026 WP(C)/15974/2026	SUPERINTENDENT, CGST AND CX, CUTTACK JAYPRAKASH KHUNTIA VS	RANJAN KUMAR NAYAK VS	// // 0
214	D-WP(C)/22664/2026 WP(C)/15975/2026	UNION OF INDIA M/S. K.C.S. PRIVATE LTD., ANGUL VS	CHITTA RANAJAN DAS VS	// // 0
215	D-WP(C)/21911/2026 WP(C)/15976/2026	COMMISSIONER GST AND CENTRAL EXCISE KK-42, ROURKELA HARIHAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/23021/2026 WP(C)/15977/2026	DOLAMANI KSHETI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/23172/2026 WP(C)/15978/2026	S.USHAMANI VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
218	D-WP(C)/21576/2026 WP(C)/15979/2026	SRANDHANJALI SAHOO VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
219	D-WP(C)/21926/2026 WP(C)/15980/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
220	D-WP(C)/23247/2026 WP(C)/15981/2026	SURATHA BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
221	D-WP(C)/23028/2026 WP(C)/15982/2026	SAHEBA BHOSAGAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
222	D-WP(C)/21927/2026 WP(C)/15983/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
223	D-WP(C)/21742/2026 WP(C)/15984/2026	MAHURA MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
224	D-WP(C)/20935/2026 WP(C)/15985/2026	POLAKI DILESWAR RAO VS THE REGISTRAR-CO-OPERATIVE SOCIETIES, BHUBANESWAR	SATYA RANJAN MULIA VS	// 0 //
225	D-WP(C)/21975/2026 WP(C)/15986/2026	CHABIRANI SETHI VS STATE OF ODISHA	MOHENDRA DALAI VS	// 0 //
226	D-WP(C)/21929/2026 WP(C)/15987/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
227	D-WP(C)/23038/2026	LINGARAJ PATRA	SUBHADUTTA ROUTRAY	//

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	WP(C)/15988/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/21986/2026 WP(C)/15989/2026	SUNITA PADHI VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
229	D-WP(C)/21995/2026 WP(C)/15990/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
230	D-WP(C)/23039/2026 WP(C)/15991/2026	NARAYAN BANIA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
231	D-WP(C)/22037/2026 WP(C)/15992/2026	RAMAKANTA DAS VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
232	D-WP(C)/22197/2026 WP(C)/15993/2026	CHITTARANJAN TUDU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
233	D-WP(C)/23054/2026 WP(C)/15994/2026	LAXMIDHAR NAYAK VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
234	D-WP(C)/23296/2026 WP(C)/15995/2026	PRAKASH KUMAR KHEDIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
235	D-WP(C)/22407/2026 WP(C)/15996/2026	MOHAMMAD KHALIL VS FIRST APPELLATE AUTHORITY, CUTTACK	PRONOY MOHANTY VS	// 0 //
236	D-WP(C)/22317/2026 WP(C)/15997/2026	BIBHUTI PARIDA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
237	D-WP(C)/23203/2026 WP(C)/15998/2026	RAMA RAGHABA PATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
238	D-WP(C)/22420/2026 WP(C)/15999/2026	M/S BELAGAON INDANE GRAMIN VITRAK, GANJAM VS	KAJAL SAHOO VS	// 0

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239	D-WP(C)/22330/2026 WP(C)/16000/2026	ADDITIONAL STATE TAX OFFICER, GANJAM-II AJAYA SWAIN VS STATE OF ODISHA	RANJIT MOHANTY VS	// // 0 //
240	D-WP(C)/23032/2026 WP(C)/16001/2026	TRUSHAKANTA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
241	D-WP(C)/22406/2026 WP(C)/16002/2026	BAYAMAN PANDA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
242	D-WP(C)/23037/2026 WP(C)/16003/2026	ROJALIN SAHOO VS DISTRICT EDUCATION OFFICER, PURI	SOUMYA JYOTI BISWAL VS	// 0 //
243	D-WP(C)/23136/2026 WP(C)/16004/2026	PREM SAGAR DIP VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
244	D-WP(C)/16379/2026 WP(C)/16005/2026	DEBENDRA BARIK VS RANJAN KUMAR BARIK	BIKRAM PRATAP DAS VS	// 0 //
245	D-WP(C)/22139/2026 WP(C)/16006/2026	SANGHAMITRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
246	D-WP(C)/21788/2026 WP(C)/16007/2026	GANGADHAR PANDA VS COMMISSIONER OF ENDOWMENTS, BHUBANESWAR	JAGAJIBAN PRADHAN VS	// 0 //
247	D-WP(C)/22319/2026 WP(C)/16008/2026	GAYATRI BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
248	D-WP(C)/17935/2026 WP(C)/16009/2026	SAMIR KUMAR JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
249	D-WP(C)/23169/2026 WP(C)/16010/2026	SK. ATHAR ALI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //

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250	D-WP(C)/23326/2026 WP(C)/16011/2026	UMAKANTA MISHRA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
251	D-WP(C)/22841/2026 WP(C)/16012/2026	DHANESWAR LENKA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
252	D-WP(C)/22684/2026 WP(C)/16013/2026	UTKAL KESHARI PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
253	D-WP(C)/22843/2026 WP(C)/16014/2026	DHANESWAR LENKA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
254	D-WP(C)/22750/2026 WP(C)/16015/2026	PRATAP KUMAR NAYAK VS STATE OF ODISHA	MANAS CHANDRA JENA VS	// 0 //
255	D-WP(C)/23239/2026 WP(C)/16016/2026	PRATIMA MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
256	D-WP(C)/20126/2026 WP(C)/16017/2026	BIBHUTI BHUSAN PATTANAYAK VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
257	D-WP(C)/22857/2026 WP(C)/16018/2026	SUGYAN KUMARI DEVI VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
258	D-WP(C)/23386/2026 WP(C)/16019/2026	MAA TARINI WOMENS SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
259	D-WP(C)/21933/2026 WP(C)/16020/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
260	D-WP(C)/23230/2026 WP(C)/16021/2026	PINTU MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
261	D-WP(C)/23267/2026	SUBASINI MUNDA	ABHAY KHANDELWAL	//

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	WP(C)/16022/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/23205/2026 WP(C)/16023/2026	SADASHIBA MALIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
263	D-WP(C)/23068/2026 WP(C)/16024/2026	PRAVAKAR MANTHAN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
264	D-WP(C)/23211/2026 WP(C)/16025/2026	M/S.SHREE SHYAM TECH INDIA PVT.LTD.,BHUBANESWAR VS AUTHORIZED OFFICER, HDFC BANK.LTD.,CUTTACK	SAILAZA NANDAN DAS VS	// 0 //
265	D-WP(C)/23212/2026 WP(C)/16026/2026	SITANSU SEKHAR PANI VS SUPERINTENDENT, CUTTACK I RANGE	MADHAB LAL AGARWAL VS	// 0 //
266	D-WP(C)/12234/2026 WP(C)/16027/2026	ABHIMANYU MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
267	D-WP(C)/23214/2026 WP(C)/16028/2026	BIJOY KUMAR NANDI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
268	D-WP(C)/23196/2026 WP(C)/16029/2026	NIBEDITA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
269	D-WP(C)/23606/2026 WP(C)/16030/2026	ORISSA STEVEDORES LIMITED, CUTTACK VS PARADIP PORT AUTHORITY, PARADIP	JAYDEEP PAL VS	// 0 //
270	D-WP(C)/23620/2026 WP(C)/16031/2026	PRADIPTA SENAPATI VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
271	D-WP(C)/23347/2026 WP(C)/16032/2026	SANATAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
272	D-WP(C)/23348/2026 WP(C)/16033/2026	RABINSAN PRADHAN VS	SUSANTA KUMAR BARAL VS	// 0

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273	D-WP(C)/23302/2026 WP(C)/16034/2026	STATE OF ODISHA BASUMATI PATTNAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // 0 //
274	D-WP(C)/23361/2026 WP(C)/16035/2026	M/S SHREEN INDUSTRIES, BALASORE VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI	PANKAJ KHANDELWAL VS	// 0 //
275	D-WP(C)/22608/2026 WP(C)/16036/2026	BHAGABAT PRASAD DASH VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
276	D-WP(C)/23621/2026 WP(C)/16037/2026	SURYAKANTA SWAIN VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
277	D-WP(C)/23232/2026 WP(C)/16038/2026	LILIMA MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
278	D-WP(C)/23262/2026 WP(C)/16039/2026	SURJEET KUMAR SINGH VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
279	D-WP(C)/23329/2026 WP(C)/16040/2026	KHIROD KUMAR KHATUA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
280	D-WP(C)/20689/2026 WP(C)/16041/2026	KUNI NAYAK @ NAIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
281	D-WP(C)/22754/2026 WP(C)/16042/2026	TAPAS RANJAN GUMANSINGH VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
282	D-WP(C)/23272/2026 WP(C)/16043/2026	SANANDAN PATRA VS IDBI BANK, BHUBANESWAR	JANAKI KANTA MAHAPATRA VS	// 0 //
283	D-WP(C)/23438/2026 WP(C)/16044/2026	KAMANA KAIBARTHA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //

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284	D-WP(C)/20900/2026 WP(C)/16045/2026	ASHOK KUMAR RAY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
285	D-WP(C)/23374/2026 WP(C)/16046/2026	ABINASH PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
286	D-WP(C)/21683/2026 WP(C)/16047/2026	SUNATI DAS VS MAHANADI COALFIELDS LIMITED, ANGUL	BIBHU PRASAD PANDA VS	// 0 //
287	D-WP(C)/23022/2026 WP(C)/16048/2026	SUSHANT MUNDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
288	D-WP(C)/21140/2026 WP(C)/16049/2026	HARSAMANI SAHOO VS SR. DIVISIONAL MANAGER, CLAIMS DEPARTMENT, BHUBANESWAR	TRILOCHAN BARIK VS	// 0 //
289	D-WP(C)/22747/2026 WP(C)/16050/2026	BISHNU PRASAD NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
290	D-WP(C)/21637/2026 WP(C)/16051/2026	BHARATI BAG VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
291	D-WP(C)/23040/2026 WP(C)/16052/2026	PRAMOD KUMAR ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
292	D-WP(C)/22855/2026 WP(C)/16053/2026	RENUKA MALLICK VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
293	D-WP(C)/23042/2026 WP(C)/16054/2026	CHATURBHUJA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
294	D-WP(C)/21358/2026 WP(C)/16055/2026	MALESWARI PANDA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
295	D-WP(C)/23046/2026	HRUSIKESH TANDI	SUBHADUTTA ROUTRAY	//

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	WP(C)/16056/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/23103/2026	DEBASHIS NANDA	BIYOTKESH MOHANTY	//
	WP(C)/16057/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/10474/2026	AMULYA CHARAN MALLICK	NIRANJAN PANDA	//
	WP(C)/16058/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/21392/2026	PRUTHIRAJ SAMANTARAY	JYOTIRMAYA SAHOO	//
	WP(C)/16059/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/22856/2026	BRUNDABAN PATRA	MOHAMMED FARADISH	//
	WP(C)/16060/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/23545/2026	PRASANT KUMAR BISWAL	GYANA RANJAN SETHI	//
	WP(C)/16061/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/22973/2026	NARAYAN MURUDI	SHIVSANKAR MOHANTY	//
	WP(C)/16062/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/22928/2026	TRAILOKYA NATH CHEMI	MANAS RANJAN BAUG	//
	WP(C)/16063/2026	VS TAHASILDAR, BHUBANESWAR	VS	0 //
303	D-WP(C)/21326/2026	PRADEEP KUMAR NAYAK	JYOTIRMAY GUPTA	//
	WP(C)/16064/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/22167/2026	BASANTA KUMAR BEHERA	PABITRA KUMAR NAYAK	//
	WP(C)/16065/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/23331/2026	RAMESH CHANDRA TRIPATHY	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/16066/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/22929/2026	TRAILOKYA NATH CHEMI	MANAS RANJAN BAUG	//
	WP(C)/16067/2026	VS	VS	0

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307	D-WP(C)/23324/2026 WP(C)/16068/2026	TAHASILDAR, BHUBANESWAR SARBESWAR DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //
308	D-WP(C)/22990/2026 WP(C)/16069/2026	M/S.FUTURE CONSTRUCTION, PURI VS M/S. ADIGANGA PROPERTIES PVT.LTD., KOLKATA	GOURI MOHAN RATH VS	// 0 //
309	D-WP(C)/23333/2026 WP(C)/16070/2026	AJAY KUMAR SUNDARAY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
310	D-WP(C)/23328/2026 WP(C)/16071/2026	TARASA BHUE VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
311	D-WP(C)/23020/2026 WP(C)/16072/2026	SHASHI KAPUR MAJHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
312	D-WP(C)/19199/2026 WP(C)/16073/2026	SAROJ DEOBHANJ VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
313	D-WP(C)/22403/2026 WP(C)/16074/2026	DR.SUBHRAMANYU SAHU VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //
314	D-WP(C)/23051/2026 WP(C)/16075/2026	KAILASH KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
315	D-WP(C)/2557/2026 WP(C)/16076/2026	M/S.LAXMIDHAR BHOL, AMAN, CUTTACK VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	ASHISH KUMAR SAMAL VS	// 0 //
316	D-WP(C)/9882/2026 WP(C)/16077/2026	SUNIL KUMAR SABAT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
317	D-WP(C)/23220/2026 WP(C)/16078/2026	PARIJA RANBIDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //

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318	D-WP(C)/23320/2026 WP(C)/16079/2026	MAHAPRASAD SAHOO VS ODISHA HUMAN RIGHTS COMMISSION, TOSHALI BHAWAN , KHURDA	TUSAR KUMAR MISHRA VS	// 0 //
319	D-WP(C)/23226/2026 WP(C)/16080/2026	SURYABANTI ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
320	D-WP(C)/21447/2026 WP(C)/16081/2026	SATYAJIT BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
321	D-WP(C)/23322/2026 WP(C)/16082/2026	PRASANT KISHORE SAHOO @ PRASANTA SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
322	D-WP(C)/23648/2026 WP(C)/16083/2026	MADHABANANDA SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
323	D-WP(C)/22896/2026 WP(C)/16084/2026	SUBHAKANTI PATEL VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// 0 //
324	D-WP(C)/23505/2026 WP(C)/16085/2026	CHANDRAMA HOUSING COMPLEX (BLOCK-A) BHUBANESWAR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
325	D-WP(C)/23305/2026 WP(C)/16086/2026	RANJIT KUMAR MOHANTY VS COLLECTOR, BALASORE	ANUPAM DASH VS	// 0 //
326	D-WP(C)/23502/2026 WP(C)/16087/2026	MANOJ KUMAR BISOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
327	D-WP(C)/21489/2026 WP(C)/16088/2026	GULSANDEV MARKAM VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
328	D-WP(C)/23558/2026 WP(C)/16089/2026	NARENDRANATH MUNDA VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
329	D-WP(C)/23483/2026	BIKASH KUMAR PRADHAN	BIYOTKESH MOHANTY	//

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	WP(C)/16090/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/23669/2026 WP(C)/16091/2026	DINESH KUMAR PATEL VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
331	D-WP(C)/23217/2026 WP(C)/16092/2026	MANASI RANBIDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
332	D-WP(C)/22325/2026 WP(C)/16093/2026	SURENDRA BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
333	D-WP(C)/22322/2026 WP(C)/16094/2026	FAKIR MOHAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
334	D-WP(C)/15799/2026 WP(C)/16095/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
335	D-WP(C)/23225/2026 WP(C)/16096/2026	BIKI MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
336	D-WP(C)/23363/2026 WP(C)/16097/2026	DEBENDRA PRASAD MAHAPATRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
337	D-WP(C)/23221/2026 WP(C)/16098/2026	CHANDA KHALKO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
338	D-WP(C)/42558/2025 WP(C)/16099/2026	TARUN MOHANTY VS THE DIVISIONAL MANAGER, THE UNITED INDIA INSURANCE CO. LTD., BALASORE	SRINIBAS MOHANTY VS	// 0 //
339	D-WP(C)/23366/2026 WP(C)/16100/2026	RASHMI RANJAN DASH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
340	D-WP(C)/22385/2026 WP(C)/16101/2026	BHIKARI CHARAN SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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341	D-WP(C)/23101/2026 WP(C)/16102/2026	STATE OF ODISHA SAPAN JENA VS ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER, CUTTACK	GYANA RANJAN SETHI VS	// // 0 //
342	D-WP(C)/22496/2026 WP(C)/16103/2026	MADHUSMITA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
343	D-WP(C)/23367/2026 WP(C)/16104/2026	SIDHARTH RATH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
344	D-WP(C)/23216/2026 WP(C)/16105/2026	RABINDRA SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
345	D-WP(C)/17694/2026 WP(C)/16106/2026	BHASKAR SETHI @ BHASKAR CHANDRA SETHY VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
346	D-WP(C)/21524/2026 WP(C)/16107/2026	SRIKANT KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
347	D-WP(C)/22390/2026 WP(C)/16108/2026	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
348	D-WP(C)/22867/2026 WP(C)/16109/2026	CHINNARI ANAND RAO VS THE STATE OF ODISHA	IN PERSON VS	// 0 //
349	D-WP(C)/19979/2026 WP(C)/16110/2026	TAHMIDA TAKRIM VS DISTRICT SUB REGISTRAR, CUTTACK	AJAYA KUMAR PRADHAN VS	// 0 //
350	D-WP(C)/23360/2026 WP(C)/16111/2026	DEBABRATA LENKA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
351	D-WP(C)/20481/2026 WP(C)/16112/2026	ABHIMANYU BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //

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352	D-WP(C)/23208/2026 WP(C)/16113/2026	DURYODHAN MANTRI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
353	D-WP(C)/21234/2026 WP(C)/16114/2026	RATIRANJAN PAIKRAY VS STATE OF ODISHA	NALINI KUMAR JENA VS	// 0 //
354	D-WP(C)/23425/2026 WP(C)/16115/2026	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
355	D-WP(C)/21781/2026 WP(C)/16116/2026	AKSHYA KUMAR NATH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
356	D-WP(C)/22710/2026 WP(C)/16117/2026	BINOD BIHARI MISHRA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
357	D-WP(C)/22184/2026 WP(C)/16118/2026	LINGARAJ BARIK VS STATE OF ODISHA	AMIT KUMAR BARIK VS	// 0 //
358	D-WP(C)/23605/2026 WP(C)/16119/2026	M/S TRUEBLUE EDIFICE PRIVATE LIMITED, CUTTACK VS STATE OF ODISHA	ARYA TRIPATHY VS	// 0 //
359	D-WP(C)/23630/2026 WP(C)/16120/2026	PRADEEP KUMAR KABI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
360	D-WP(C)/21690/2026 WP(C)/16121/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE VS THE REGISTRAR-CUM-SECRETARY, ODISHA HUMAN RIGHTS COMMISSIONER(OHRC), KHUDHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
361	D-WP(C)/22647/2026 WP(C)/16122/2026	SANJAY KUMAR JENA VS THE DY.COMMISSIONER OF CT AND GST, CT AND GST ENFORCEMENT UNIT, BALASORE	JIBAN JYOTI PRADHAN VS	// 0 //
362	D-WP(C)/23625/2026 WP(C)/16123/2026	BIJAYA KUMAR DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
363	D-WP(C)/22056/2026	ASHOK KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//

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	WP(C)/16124/2026	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/22495/2026 WP(C)/16125/2026	MANOJ KUMAR NAYAK VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// () //
365	D-WP(C)/15558/2026 WP(C)/16126/2026	JAGABANDHU @ JAGANATH ROUT VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// () //
366	D-WP(C)/23599/2026 WP(C)/16127/2026	M/S.S.ENTERPRISE, BHUBANESWAR VS P.O., DEBTS RECOVERY TRIBUNAL, CUTTACK	JAGANNATH BHUYAN VS	// () //
367	D-WP(C)/17960/2026 WP(C)/16128/2026	JITEN KUMAR PRADHAN VS THE MANAGEMENT OF M/S.RITA JEWELLERS, KHURDA	BAMADEV BARAL VS	// () //
368	D-WP(C)/22876/2026 WP(C)/16129/2026	RAJ KUMARI BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
369	D-WP(C)/23223/2026 WP(C)/16130/2026	SUSHILA ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// () //
370	D-WP(C)/22078/2026 WP(C)/16131/2026	BRAJENDRANATH PUROHIT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
371	D-WP(C)/21844/2026 WP(C)/16132/2026	SUSIL KUMAR BARAL VS CHIEF EXECUTIVE OFFICER (CEO) TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED, (TPSODL), GANJAM	SANGRAM JENA VS	// () //
372	D-WPCRL/14848/2026 WPCRL/64/2026	BIDYADHAR SAMAL VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /121 /2026 () //
373	D-ABLAPL/11573/2026 ABLAPL/5680/2026	BIBEKANANDA DAS VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /19 /2019 () //
374	D-ABLAPL/12349/2026 ABLAPL/5681/2026	KAILASH CHANDRA BALIARSINGH VS	JNYANANANDA PANDA VS	KOTOAGARH /110 /2023 ()

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375	D-ABLAPL/12963/2026 ABLAPL/5682/2026	STATE OF ODISHA RAJKISHOR BARIK VS	NILAM SWAIN VS	// AGARAPADA /85 /2026 ()
376	D-ABLAPL/14430/2026 ABLAPL/5683/2026	STATE OF ODISHA SANGHAMITRA BHUTIA VS	JYOTIRMAYA SAHOO VS	// TALCHER TOWN /250 /2026 ()
377	D-ABLAPL/13128/2026 ABLAPL/5684/2026	STATE OF ODISHA SUBRAT PRASAD BARIK VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /676 /2022 ()
378	D-ABLAPL/14432/2026 ABLAPL/5685/2026	STATE OF ODISHA SANGHAMITRA BHUTIA VS	JYOTIRMAYA SAHOO VS	// TALCHER TOWN /251 /2026 ()
379	D-ABLAPL/14503/2026 ABLAPL/5686/2026	STATE OF ODISHA PRAFULLA KUMAR NAYAK @ TUNA VS	JITENDRA SAMANTARAY VS	// INDUSTRIAL ESTATE PS /194 /2025 ()
380	D-ABLAPL/14544/2026 ABLAPL/5687/2026	STATE OF ODISHA DEEPAK KUMAR DAS VS	DEEPAK KU SAHOO VS	// AUL /200 /2026 ()
381	D-ABLAPL/13219/2026 ABLAPL/5688/2026	STATE OF ODISHA BHAGABAN MAJHI VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /213 /2026 ()
382	D-ABLAPL/14557/2026 ABLAPL/5689/2026	STATE OF ODISHA BANTI @ ADITYA BEHERA VS	AMIYA KUMAR TARAI VS	// TOMANDO /37 /2026 ()
383	D-ABLAPL/14761/2026 ABLAPL/5690/2026	STATE OF ODISHA SK. ASRAF VS	PRIYA RANJAN SINGH VS	// PATTAMUNDAI MODEL /160 /2026 ()
384	D-ABLAPL/13405/2026 ABLAPL/5691/2026	STATE OF ODISHA MANAS BAGHAR VS	BIBHUTI KESHARI BISWAL VS	// JUDUM /70 /2024 ()
385	D-ABLAPL/14090/2026 ABLAPL/5692/2026	STATE OF ODISHA MEENA TEKRIWAL @ MEENA AGRAWAL VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /321 /2025 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/14143/2026 ABLAPL/5693/2026	SOURAVA RANJAN PATEL VS STATE OF ODISHA	ANSHUMAN PANDA VS	PUINTALA /102 /2026 () //
387	D-ABLAPL/14646/2026 ABLAPL/5694/2026	TARAKNATH DEY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /259 /2026 () //
388	D-ABLAPL/14647/2026 ABLAPL/5695/2026	SANJAY SAW VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /198 /2026 () //
389	D-ABLAPL/14648/2026 ABLAPL/5696/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /103 /2024 () //
390	D-ABLAPL/14650/2026 ABLAPL/5697/2026	SHUBHANKAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /129 /2026 () //
391	D-ABLAPL/14112/2026 ABLAPL/5698/2026	BISWAPRATAP BHOI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /123 /2026 () //
392	D-ABLAPL/14559/2026 ABLAPL/5699/2026	ABHAYA SAHOO VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	BALIANTA P.S. /148 /2026 () //
393	D-ABLAPL/14117/2026 ABLAPL/5700/2026	MANA RANJAN JENA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /241 /2026 () //
394	D-ABLAPL/14618/2026 ABLAPL/5701/2026	PRASANTA BEHERA VS IIC, MANCHESWAR POLICE STATION, BBSR	RAMAKANTA DAS VS	/ /0 () //
395	D-ABLAPL/14651/2026 ABLAPL/5702/2026	BAPI PATRA @ SUBAS PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /216 /2026 () //
396	D-ABLAPL/14762/2026 ABLAPL/5703/2026	ASHUTOSH PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	MAHILA P.S. BUXIBAZAR /28 /2026 () //
397	D-ABLAPL/12735/2026	GOLAK CHANDRA MOHAPATRA	RAMESH AGARWAL	NEMALO /105 /2026

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	ABLAPL/5704/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/14560/2026 ABLAPL/5705/2026	DEBASISH JENA @ SANKAR VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	JATNI P.S. /33 /2026 () //
399	D-ABLAPL/13656/2026 ABLAPL/5706/2026	RANJIT NARENDRA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	BOLAGARH P.S. /185 /2026 () //
400	D-ABLAPL/14561/2026 ABLAPL/5707/2026	RISHI KUMAR D VS STATE OF ODISHA	VIVEKANANDA JENA VS	BALASORE TOWN /162 /2026 () //
401	D-ABLAPL/14308/2026 ABLAPL/5708/2026	ROHIT KUMAR BEHURIA @ ROHIT BEHURIA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	JAJPUR SADAR /170 /2026 () //
402	D-ABLAPL/14777/2026 ABLAPL/5709/2026	SIDHANT KUMAR BISWAL VS STATE OF ODISHA	RAJA KUMAR PATI VS	BADAGODA P.S. /294 /2026 () //
403	D-ABLAPL/14568/2026 ABLAPL/5710/2026	GARIKINA BABURAO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	MARINE PS AT PARADIP /35 /2026 () //
404	D-ABLAPL/14570/2026 ABLAPL/5711/2026	BABULI PRATIHARI @ BABU PRATIHARI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /306 /2026 () //
405	D-ABLAPL/13410/2026 ABLAPL/5712/2026	NIBASA @ DAMBARUDHAR ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	JAGATPUR /263 /2026 () //
406	D-ABLAPL/14341/2026 ABLAPL/5713/2026	MOHAMMAD RASID VS STATE OF ODISHA	ANWAR HUSSEN VS	SALIPUR /231 /2026 () //
407	D-ABLAPL/13432/2026 ABLAPL/5714/2026	BABUL @ BISWAJIT ROUT VS STATE OF ODISHA	LAKSHMAN MISHRA VS	KUAKHIA /37 /2026 () //
408	D-ABLAPL/14021/2026 ABLAPL/5715/2026	DIBAKAR MAHARANA VS	PRANAB KUMAR SAMANTRAY VS	JATNI P.S. /214 /2026 ()

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409	D-ABLAPL/14572/2026 ABLAPL/5716/2026	STATE OF ODISHA SIBANANDA SENDHA VS	SIDHARTHA DAS VS	// LAHUNIPADA /100 /2026 ()
410	D-ABLAPL/14575/2026 ABLAPL/5717/2026	STATE OF ODISHA SK. SALAM VS	PRIYA RANJAN MISHRA VS	// BHADRAK RURAL /388 /2026 ()
411	D-ABLAPL/14579/2026 ABLAPL/5718/2026	STATE OF ODISHA SUKANTI BEHERA VS	BISWA PRAKASH DHAL VS	// TUMUSINGA /151 /2026 ()
412	D-ABLAPL/14585/2026 ABLAPL/5719/2026	STATE OF ODISHA NATABAR NAYAK VS	ASHOK KUMAR SARANGI VS	// KOREI /151 /2026 ()
413	D-ABLAPL/13470/2026 ABLAPL/5720/2026	STATE OF ODISHA GANGA @ GANGADHAR GOUDA VS	SWAGAT KUMAR SAHU VS	// ASKA /71 /2016 ()
414	D-ABLAPL/14610/2026 ABLAPL/5721/2026	STATE OF ODISHA SUDHAKAR PRADHAN @ SUDHAKAR PATRA VS	ACHYUTANANDA PATTANAIAK VS	// CHANDAKA P.S. /259 /2025 ()
415	D-ABLAPL/13576/2026 ABLAPL/5722/2026	STATE OF ODISHA NAROTTAM SAHU VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /137 /2026 ()
416	D-ABLAPL/13588/2026 ABLAPL/5723/2026	STATE OF ODISHA MANTU @ MANOJ KUMAR NAYAK VS	Haji SK ABDUL ISTAR VS	// DHAMNAGAR /208 /2013 ()
417	D-ABLAPL/14403/2026 ABLAPL/5724/2026	STATE OF ODISHA AJIT KUMAR JENA VS	KSHIROD KUMAR PAHIL VS	// BARI RAMCHANDRAPUR /160 /2026 ()
418	D-ABLAPL/14617/2026 ABLAPL/5725/2026	STATE OF ODISHA RAJESH NAYAK VS	SK. ZAFARULLA VS	// AIRPORT /189 /2026 ()
419	D-ABLAPL/13718/2026 ABLAPL/5726/2026	STATE OF ODISHA ARCHITA BAG SING VS	AMULYA RATNA PANDA VS	// SINGLA /146 /2026 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/14626/2026 ABLAPL/5727/2026	GODABARI CHHOTARAY @ BULU BALIARSINGH VS STATE OF ODISHA	AMRIT MISHRA VS	BEGUNIA P.S. /162 /2026 () //
421	D-ABLAPL/13805/2026 ABLAPL/5728/2026	HARE KRUSHNA NAYAK @ NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /89 /2026 () //
422	D-ABLAPL/14271/2026 ABLAPL/5729/2026	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/000003/2026
423	D-ABLAPL/13822/2026 ABLAPL/5730/2026	ASHUTOSH BISWAL VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BHANJANAGAR /247 /2013 () //
424	D-ABLAPL/14643/2026 ABLAPL/5731/2026	JEEVAN @ JEBAN SAMAJDAR VS STATE OF ODISHA	SUBHASISH DAS VS	MOTU /45 /2022 () //
425	D-ABLAPL/13874/2026 ABLAPL/5732/2026	BISWAJIT BALIARSINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHARATPUR PS /306 /2026 () //
426	D-ABLAPL/14645/2026 ABLAPL/5733/2026	RENUBALA MOHINI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
427	D-ABLAPL/14097/2026 ABLAPL/5734/2026	NILAMANI SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MELCHHAMUNDA /60 /2026 () //
428	D-ABLAPL/14100/2026 ABLAPL/5735/2026	BIDYADHAR BARIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	SATYABADI /168 /2026 () //
429	D-ABLAPL/14701/2026 ABLAPL/5736/2026	MANARANJAN GIRI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /81 /2026 () //
430	D-ABLAPL/13899/2026 ABLAPL/5737/2026	MANORANJAN SINGH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	OUPADA /88 /2026 () //
431	D-ABLAPL/14122/2026	AMARESH NAYAK	NIRANJAN LENKA	/ /0

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	ABLAPL/5738/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/14235/2026 ABLAPL/5739/2026	NEERAJ KHAMARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /178 /2026 () //
433	D-ABLAPL/13906/2026 ABLAPL/5740/2026	HARIHARA SAHU VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	SIMULIA /152 /2026 () //
434	D-ABLAPL/14703/2026 ABLAPL/5741/2026	GANESWAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /639 /2025 () //
435	D-ABLAPL/14782/2026 ABLAPL/5742/2026	SAROJINI BEHERA VS STATE OF ODISHA	SUBHAM SHARMA VS	/ /0 () //
436	D-ABLAPL/14396/2026 ABLAPL/5743/2026	SMRUTIREKHA MALIK @ CHUNU @ CUNU VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /132 /2026 () //
437	D-ABLAPL/14706/2026 ABLAPL/5744/2026	CHHOTA KALIA @ TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GURUDIJHATIA /113 /2026 () //
438	D-ABLAPL/14435/2026 ABLAPL/5745/2026	PRAKASH SENAPATI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /1 /2026 () //
439	D-ABLAPL/14707/2026 ABLAPL/5746/2026	USHAKANTA MALLIK @ BABULI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /96 /2026 () //
440	D-ABLAPL/14423/2026 ABLAPL/5747/2026	SUBRAT MAHAKUL @ MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /229 /2026 () //
441	D-ABLAPL/14518/2026 ABLAPL/5748/2026	TAPAN KUMAR G KANEKAR VS STATE OF ODISHA	JYOTI RANJAN DEO VS	SECTOR-3 /138 /2025 () //
442	D-ABLAPL/14428/2026 ABLAPL/5749/2026	KAMALESH MOHANTA VS	LOKESH GOURAV MOHARANA VS	KOTPAD /50 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/14424/2026 ABLAPL/5750/2026	STATE OF ODISHA LACHAMAN MUNDA @ RICKY VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARBIL /173 /2026 () //
444	D-ABLAPL/14523/2026 ABLAPL/5751/2026	STATE OF ODISHA PRASANTA KUMAR JENA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// SECTOR-3 /138 /2025 () //
445	D-ABLAPL/14531/2026 ABLAPL/5752/2026	STATE OF ODISHA MATRUPRASAD DAS VS STATE OF ODISHA	BHARAT JALLI VS	// AIR FIELD P.S. /77 /2026 () //
446	D-ABLAPL/14607/2026 ABLAPL/5753/2026	STATE OF ODISHA SAMEER JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// KHUNTUNI /121 /2026 () //
447	D-ABLAPL/14571/2026 ABLAPL/5754/2026	STATE OF ODISHA BAIA @ GURUPRASAD JEET VS STATE OF ODISHA	PARSURAM PANDA VS	// MARINE CHUDAMANI /52 /2026 () //
448	D-ABLAPL/14709/2026 ABLAPL/5755/2026	STATE OF ODISHA SAGAR NAIK @ SAGAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// RAYAGADA TOWN /91 /2026 () //
449	D-ABLAPL/14437/2026 ABLAPL/5756/2026	STATE OF ODISHA JULLI SAHU @ JULY SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// JARAPADA /67 /2026 () //
450	D-ABLAPL/14715/2026 ABLAPL/5757/2026	STATE OF ODISHA PRANABALLABHA KAR @ DINESH KUMAR KAR VS STATE OF ODISHA	ARIJEET MISHRA VS	// BANKI /180 /2024 () //
451	D-ABLAPL/14653/2026 ABLAPL/5758/2026	STATE OF ODISHA LALIT MARTHA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// BANAPUR P.S. /144 /2026 () //
452	D-ABLAPL/14659/2026 ABLAPL/5759/2026	STATE OF ODISHA SUBRAT KUMAR BHATT VS STATE OF ODISHA	ATUL TRIPATHY VS	// DELANGA /120 /2026 () //